

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

WEDNESDAY, 15th MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 3.50 P.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 122 - 141 were listed.

Questions Nos. 122, 123, 126, 127, 128, 130, 131, 132 and 134 were taken up and disposed off.

2. Voting on Supplementary Demands for Grants:

Demand Nos. 1, 2, 3, 4, 8, 9, 12 and 13 were put to vote and passed by the House.

Cut Motion on Demand No.5 was not moved. It was put to vote and passed by the House.

Cut Motion on Demand No.6 relating to the failure of Home (Police) Department was moved by Shri Paul Lyngdoh, MLA and initiated discussion. The Hon'ble mover withdrew his Cut motion after the Minister in-charge Home replied.

The Demand was put to vote and passed by the House.

Cut Motion on Demand No.10:

Dr. Jemino Mawthoh, MLA moved and initiated discussion on the Cut motion relating to expenditure incurred for implementation of different intervention of SSA scheme under CSS for the year 2016-17.

Other Hon'ble Members who participated were Shri T. Chyne and Shri Witting Mawsor. The Hon'ble mover was not satisfied with the reply of the Minister in-charge School Education and Literacy, and so he did not withdraw his Cut motion. The Cut motion was put to vote and rejected by the House.

Dr. Jemino Mawthoh moved his Cut motion to discuss on the requirement for Golf tournament. The Hon'ble mover withdrew his Cut motion after the Minister in-charge Sports and Youth Affairs replied.

Demand No.10 was then put to vote and passed by the House:

Cut Motion on Demand No.11:

Shri T. Chyne, MLA moved and initiated discussion.

Shri John Leslee K. Sangma, MLA also participated.

The Hon'ble mover withdrew his Cut motion after the reply of the Minister GAD.

The Demand was put to vote and passed by the House.

Cut Motion on Demand No.14:

Cut motion was moved and initiated discussion by Shri T. Chyne, MLA.

The following Demands were guillotined and passed by the House by applying Rule 144 (3) of the Rules of Procedure and Conduct of Business.

Demands Nos. 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36 and 37.

3. Introduction, Consideration and Passing of Bills:

- a. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Meghalaya Appropriation (No.1) Bill, 2017.

The Bill was taken into consideration and passed by the House.

- b. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Contingency Fund of Meghalaya (Amendment) Bill, 2017.

4. Presentation of Budget Estimates:

Dr. Mukul Sangma, Chief Minister in-charge Finance presented the Budget Estimates for 2017-2018.

5. Adjournment :

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 16th March, 2017.

*Shillong,
The 15th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*